

(b) No, Sir.

Failure of Telephone Service in Darbhanga, Madhubani and Jayanagar.

3547. SHRI BHOGENDRA JHA: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to USQ No. 3896 on 3rd August 1982 regarding failure of telephone service in Darbhanga, Madhubani and Jayanagar and to state:

(a) the latest position with regard to the disruption in telephone services in Darbhanga, Madhubani, Jayanagar and what improvements have since taken place;

(b) whether installation of superior engine alternators has ended disruption at Darbhanga, Madhubani, Jhanjharpur, Lohrisarai, Shoghardiha and non-materialisation of trunk calls from Bisfi Parsouni, Ghaharghat, Basaitha, Loukaha, Ladaiua, Ladaiua and Babu Barahi Public call offices; if not the reasons and remedial measures; and

(c) whether postal buildings at Benipatti Postal Head Quarter are being constructed and neighbouring P.C.Os. parented to Madhubani via Benipatti?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) The latest position of telephone services in Darbhanga, Madhubani and Jayanagar is satisfactory. The effective percentage of trunk calls from Darbhanga has increased from 67 per cent in July, 82 to 76 per cent in September, 1982.

(b) Installation of engine alternators of higher capacity at Darbhanga and Lehri-sarai has improved the working of tele-

phone exchanges in these places. Engine Alternators at Madhubani, Jhanjharpur, Gñoghardiha have been found to be sufficient to meet the power requirements of these exchanges.

Very few calls are being booked from these Public Call Offices.

(c) Postal building at Benipatti already exists. Suitable building to house a 25 lines exchange is being searched. Nearby Public Call Offices will be parented to Benipatti on commissioning of this exchange.

Subsidiaries of Tata Oil Mills Company

3548. SHRI D. S. A. SIVAPRA-KASHAM: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Tata Oil Mills Company (TOMCO) has any wholly owned subsidiaries in India;

(b) if so, how many such subsidiaries are at present; and

(c) the nature of them and the capital invested in each?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) to (c). Yes, Sir. As per the printed annual report of M/s. Tata Oil Mills Co. Ltd. (TOMCO) for the year ended 31st March 1982 it has two wholly owned subsidiaries in India viz., (1) M/s. Lakme Ltd. and (2) M/s. Aftaab Investment Co. Ltd. The nature of activity is as under:—

S.No.	Name	Nature of activity
1.	M/s. Lakme Ltd.	Perfumery, cosmetics and Toilet Incrations.
2.	M/s. Aftaab Investment Co. Ltd.,	Investment.